

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.76 of 2013

Dated :8th August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Assam Power Distribution Company Ltd.	Appellant (s)
Versus		
Assam Electricity Regulatory Commission & Anr.	Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Mr. Hamenta Sharma, R. Er.

Counsel for the Respondent (s) : Mr. Heshu Kayina for R-1
Mr. Manu Seshadri
Ms. Neha Gupta

ORDER

Learned counsel for the State Commission wants to file reply. He is permitted to do so by 23rd August, 2013 after serving copy on the other side.

Learned Counsel for the appellant seeks some time to file rejoinder. She is permitted to file the same on or before 29th August, 2013 after serving copy thereof on the other side.

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **10th September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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